

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:374  
ANSWERED ON:07.07.2009  
LAW AND ORDER SITUATION IN NE STATES  
Patasani Dr. (Prof.) Prasanna Kumar

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government is aware of the deteriorating law and order situation in North Eastern States;
- (b) if so, the details thereof;
- (c) the remedial measures being taken in this regard; and
- (d) the steps being taken to prevent spreading of insurgency in the neighbouring States?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPALLY RAMACHANDRAN)

(a) & (b): The Government is aware of militancy and related incidents of violence in some States in the North East, like Assam, Manipur, Nagaland and Tripura. Data on violent incidents in North Eastern States, State-wise, for the period January to May 2009 and comparative data for the same period during previous two years, are given in Annexure.

(c) & (b): Central Government has deployed Central Security Forces to aid the State authorities for carrying out counter insurgency operations and providing security for vulnerable institutions and installations; shared intelligence on continuous basis; gave financial assistance for strengthening of the local Police Forces and intelligence agencies under the Police Modernization Scheme; and provided assistance for strengthening various aspect of the security apparatus and counter-insurgency operations, by way of reimbursement of Security Related Expenditure. The scheme is being implemented in all States of the region except Mizoram and Sikkim, it has also assisted the States for raising of additional Forces in the form of India Reserve Battalions.